

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **31.01.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 18/2023 For Stay IA No. 60/2023	Mr Dinesh Kothari Vs Mrs. Rajalakshmi Varadarajan & Anr.	Mr. AS Sathish Kumar	Mr. B Dhanraj For Caveator

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) For Direction IA No.254/2022	Dr. Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
3	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy
4	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
5	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao-R2 Party in Person

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 180/2021 (CA (AT) (Ins) No. 537/2019)	Usman Sharif Vs M/s Sew Infrastructure Ltbd & 2 Ors	M/s Tandon Law Associates	Mr. Nithin Chowdary Pavuluri
8	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananjee & 2 Ors WITH	Mr. Aishwarya Sinha	Mr. Anant Merathia-R1 Mr. Naman Jhabakh-R3
9	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay 372/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananjee & 37 Ors	Ms. Aishwarya Sinha	Mr. Anant Merathia-R1
10	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With	Mr Babu Manoharan Jaikumar Christurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand-R1

IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 For Early Hearing IA No. 21/2023			
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Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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